

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

APPLICATION NO. 112 OF 2001

Applicant(s)

Respondent(s)

Advocate for  
Applicant(s)

Advocate for  
Respondent(s)

Notes of the Registry

Orders of the Tribunal

11/9/2002

Mr. J. K. Mishra, Counsel for applicant.  
Mr. S. S. Vyas, counsel to the respondents.

The learned counsel to the applicant says that his client wants to withdraw this Application as he <sup>has</sup> advised him to approach the competent authority for redressal of the grievance.

Consequently, this Application is dismissed as withdrawn. The applicant is at liberty to approach the appropriate authority for redressal of his grievance.

No order as to cost.

**Gopal Singh**  
Adm. Member

**(G. L. GUPTA)**  
Vice Chairman

Copies given  
to Bickram Singh  
& Signature  
on  
left side  
me

Forwarded to  
K.K.V. 14  
11/9/02

Part II and III destroyed  
in my presence on 7.8.07  
under the supervision of  
section officer (J) as per  
order dated 14.5.07

Section officer (Record)